

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:897

ANSWERED ON:08.08.2013

STRIKE BY RAILWAY EMPLOYEES

Das Gupta Shri Gurudas;Lingam Shri P.;Ramasubbu Shri S.;Thamaraiselvan Shri R.

Will the Minister of RAILWAYS be pleased to state:

:

(a) whether the All India Railwaymen's Federation and National Federation of Indian Railwaymen have threatened to go on an indefinite strike in case their demands are not met;

(b) if so, the details thereof; and

(c) the reaction of the Railways thereto and the manner in which the Railways propose to address the situation so as to prevent such strike?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) and (b): All India Railwaymen's Federation (A.I.R.F.) and National Federation of Indian Railwaymen (N.F.I.R.) have made numerous demands. Some of the demands are setting up of VIIth Central Pay Commission, abolition of New Pension Scheme, merger of Dearness Allowance with Pay, filling up of all vacant posts, implementation of the report of Joint Committee for career growth of Track Maintainer, reduction in duty hours of staff. While A.I.R.F. have indicated that if their grievances are not resolved in a time bound programme, the Federation would be compelled to conduct strike ballot as a first step. N.F.I.R. have decided to give a time of four months to the Government for satisfactorily settling their demands failing which the Federation will be compelled to give call for 'Indefinite Strike' on Railways.

(c): Some of the demands like setting up of VIIth Central Pay Commission, abolition of New Pension Scheme, Merger of Dearness Allowance with Pay which are not within the purview of Ministry of Railways are being considered for referring to concerned Ministries/ Departments. In accordance with Government's policy, other demands of the Federations are given due consideration within the framework of existing rules and financial constraints, and action as considered necessary is taken.